- (b) whether the National Water Development Authority has submitted the detailed project report to the concerned State Governments; and
- (c) if so, the details thereof and if not, the expected timeline for the completion of the report and implementation of the above mentioned river linking projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) Based on the concurrence of the concerned States of Gujarat and Maharashtra, a tripartite Memorandum of Understanding (MoU) for preparation of Detailed Project Reports (DPRs) of Par-Tapi-Narmada & Daman ganga-Pinjal links was signed among the Chief Minister of Gujarat, Chief Minister of Maharashtra and the Union Minister for Water Resources on 03.05.2010 in the presence of Hon'ble Prime Minster of India.

Accordingly, DPR of Daman ganga - Pinjal link has been completed in March 2014 and submitted to party States of Gujarat and Maharashtra. The DPR of Par-Tapi-Narmada link is under various stages of completion. The implementation of these projects is dependent upon the consensus and co-operation of the concerned States and upon obtaining various mandatory clearances from Ministry/ Departments of Central and State Governments including statutory clearances. The time limit for the completion of individual link project can be identified only after Detailed Project Reports are technoeconomically approved.

## **Embankment of rivers**

†430. SHRI RAM NATH THAKUR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Government embanks both the sides of a river or just one side of it;
- (b) if so, the details thereof;
- (c) the reasons for leaving the embankment work midway on eastern side of the Bhutahi Balan river which passes through Lakha Bazaar along Nepal border and also through Sudiyahi village of Ramnagar panchayat under Phulparas block of Madhubani district of Bihar and causes havoc to hundreds of villages, whereas embankment work on its western side has been completed up to the Koshi river; and
- (d) by when Government would complete this embankment in the interest of common people of hundreds of villages there?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) The embankments are planned and executed by State Governments, as one of the measures of flood protection. These may be constructed on either or both banks of a river, as per the site conditions and requirement.

(c) and (d) In so far as construction on Bhutahi Balan is concerned, the work comes under the purview of Government of Bihar. The Government of Bihar has informed that, Bhutahi Balan left embankment (western) had been constructed from 0.00 km to 30.00 km and eastern embankment from 0.00 km to 25.00 km only, instead of constructing up to 30.57 km.

The construction of rest of the eastern embankment (from 25.00 km to 30.57 km) is likely to affect Ghoghardiha-Nirmali railway line (at 30.57 kM), and can only be completed once modification of waterway in the Rail Bridge No.-133 is undertaken by Indian Railway.

MR. CHAIRMAN: Question Hour is over. ... (Interruptions)...

The House is adjourned till 2.00 p.m.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

## RE: POINT OF ORDER RAISED ABOUT ARTICLES 80, 83 AND 108 OF THE CONSTITUTION

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः सर, हमारा एक प्वाइंट ऑफ ऑर्डर है।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, what is your point of order? No; Minister's statement. ...(*Interruptions*)... One second.

THEMINISTER OF EXTERNAL AFFAIRS AND THEMINISTER OF OVERSEAS INDIAN AFFAIRS (SHRIMATI SUSHMA SWARAJ): Sir, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yes. *Suo-moto* statement by Shrimati Sushma Swaraj, hon. Minister of External Affairs and Overseas Indian Affairs. Yes, please, Sushmaji.